

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF MILITARY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO.2569
TO BE ANSWERED ON 10th March, 2021

ARMY AIR AMBULANCE

2569. SHRI A.K.P. CHINRAJ:

Will the Minister of DEFENCE please be pleased to state:

- (a) the procedure to avail the services of Army air ambulance an by ordinary citizen of the country;
- (b) whether anyone has availed military Air ambulance in the state of Tamil Nadu from January, 2017 to August, 2018 and if so, the details thereof;
- (c) the details of the authority under which the military Air ambulance service in the State of Tamil Nadu has been utilised during the said period?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI SHRIPAD NAIK)

- (a) Armed Forces do not have dedicated Air Ambulance. Transport aircraft and helicopters are occasionally provided for medical evacuation of critical patients on the request of State/Central Government/Union Territories.
- (b) & (c): On request of Government of Tamil Nadu and approval of MoD, one AN-32 aircraft was provided to Government of Tamil Nadu on 1st July, 2018 from Madurai to Chennai for casualty evacuation (emergency medical treatment) on payment basis.
